### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 2290 TO BE ANSWERED ON 10.03.2016

#### RESTRUCTURING OF MGNREGA

#### 2290. SHRI HARISHCHANDRA CHAVAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to restructure Mahatma Gandhi National Rural Employment Guarantee Act(MGNREGA) by linking employment with development in rural areas and "rigorously" implement the new land acquisition law; and
- (b) if so, the details and the present status thereof?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a)&(b): The basis objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to provide a safety net to the poor households in rural areas by enhancing their livelihood security through at least 100 days of guaranteed wage employment in a financial year to every rural household as per demand, resulting in creation of productive assets of prescribed quality and durability. Further, by the Notification dated 21st July, 2014, provision has been made that at least 60% of the works to be taken up in a district in terms of cost under MGNREGA shall be for creation of productive assets directly linked to agriculture and allied activities through development of land, water and trees.

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